

09.04.2025

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REGULAR MATTER

COURT NO. 1
DIVISION BENCH-I
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HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

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REGULAR MATTERS

1	W.P.(C) 3933/2018 CM APPL. 53122/2018 IST 5 CASES	NIPUN KUMAR MALHOTRA Vs. UNION OF INDIA AND ORS.	DEHADRAI AND CO.,SHAILESH MADIYAL,DR SUSHIL KUMAR GUPTA,JASWANT RAI AGGARWAL,GAUTAM JHA,B S ARORA,SUDHANSHU PRAKASH
2.	FAO (COMM) 29/2022 CM APPL. 8304/2022 CM APPL. 8305/2022	M/S SVR ENGINEERS Vs. DELHI METRO RAIL CORPORATION LTD.	PRAVEEN AGRAWAL,S S SASTRY
3.	FAO (COMM) 36/2022 CM APPL. 11304/2022	HEMANT SINGH Vs. GRANT THORNTON INDIA LLP	JAI GUPTA,AMBAR QAMARUDDIN
4.	FAO (COMM) 47/2022 CM APPL. 15362/2022	UNION OF INDIA Vs. M/S ARORA CONSTRUCTIONS COMPANY PVT. LTD.	RIPUDAMAN SINGH BHARDWAJ,AADITYA VIJAY KUMAR
5.	RFA (COMM) 5/2022 CM APPL. 23078/2022 CM APPL. 6597/2022 WITH RFA (COMM) 55/2022	KALINDEE VNC JV & ORS. Vs. ENPEECON	D&V LEGAL,MANBHAR MITTAL
6.	RFA (COMM) 55/2022 CM APPL. 37484/2022 CM APPL. 37485/2022	ENPEECON Vs. KALINDEE VNC JV & ORS.	MANBHAR MITTAL,D&V LEGAL
7.	RFA (COMM) 11/2022 CM APPL. 11696/2022 CM APPL. 11699/2022 CM APPL. 56311/2023	SUBHASH DIWAN Vs. MS DEVRAHA COMMUNICATIONS LIMITED	GURJEET SINGH,BARINDER SINGH MALIK
8.	RFA (COMM) 42/2022	CMI LIMITED Vs. LADHU RAM AND SONS & ORS.	RAM SHANKAR,MOHIT SETH,SWECHCHA MISHRA

COURT NO. 37
DIVISION BENCH-II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

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REGULAR MATTERS

1A RFA(COMM) 70/2023	M/S AVIAXPERT PVT LTD Vs. DELEX CARGO INDIA PVT. LTD AND ANR & ANR. (SUB. TO OVERNIGHT PART HEARD)	SUMIT KUMAR SHUKLA,GAUTAM SWARUP
1. ITA 560/2005	M/S SRJ SECURITIES LTD Vs. ADDITIONAL COMMISSIONER OF INC	RISHI AGRAWALA,J.R. GOEL,SAUBHAGYA AGGARWAL, ZOHEB HOSSAIN,NEHA TANDON,B.S.SHUKLA & CO.
2. ITA 1007/2005	SCOMMISSIONER OF INCOME TAX, D Vs. M/S NATIONAL PANASONIC INDIA P	M S SYALI,S AGGARWAL
3. ITA 1012/2005	COMMISSIONER OF INCOME TAX XI Vs. MRS. MADHU JAN	SANJEEV SABHARWAL, ZOHEB HOSSAIN
4. ITA 1064-67/2005	PUNJAB NATIONAL BANK THR.ASST. Vs. DEPUTY COMMISSIONER OF INCOME	DHRUV METHA,YASHRAJ SINGH,KARAN KHANNA,P L BANSAL,VISHNU SHARMA
5. ITA 1097/2005	COMMISSIONER OF INCOME TAX V Vs. M/S NEW LIGHT APPARELS LTD.	SATYEN SETHI
6. ITA 1109/2005	THE COMMISSIONER OF INCOME TAX Vs. M/S SAMTEL COLOR LTD.	J R GOEL
7. ITA 1115/2005	COMMISSIONER OF INCOME TAX ARA Vs. SUBRATA ROY SAHARA, LUCKNOW	AAROHI BHALLA
8. ITA 1118/2005	COMMISSIONER OF INCOME TAX Vs. M/S DIWAKAR ENGINEERS LTD.	ST. COUNSEL(TAX)
9. ITA 1131/2005	COMMISSIONER OF INCOME TAX Vs. M/S DALMIA RESORTS INTERNATION	VISHNU SHARMA,JITENDER SAINI
10. ITA 1162/2005----- 	NATIONAL AGRICULTURAL COOP.MKT Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY,J R GOEL,D M SAWHNEY,M P RASTOGI,K N AHUJA
11. ITA 1163/2005 	NATIONAL AGRICULTURAL M.F.OF I Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY,J R GOEL,D M SAWHNEY,M P RASTOGI,K N AHUJA
12. ITA 1164/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY,J R GOEL,M P RASTOGI,K N AHUJA,D M SAHNEY
13. ITA 1166/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY,J R GOEL,D M SAHNEY,M P RASTOGI,K N AHUJA
14. ITA 1168/2005-----	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME	JOSEPH VELLAPALLY,D M SAHNEY,K N AHUJA,J R GOEL,M P RASTOGI

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REGULAR MATTER

TAX NEW

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DIVISION BENCH- III
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HON'BLE MR. JUSTICE RAJNEESH KUMAR GUPTA

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REGULAR MATTERS

1. W.P. (C) 21421/2005 W.P. (C) 21422-21423/2005	SANDEEP KHURANA & ORS. Vs. GOVT. OF N.C.T. OF DELHI & ANR	MR. SONDHI NARULA DALAL, MR. SANJEEV NARULA, SATYAKAM
2. W.P. (C) 8217/2006 CM APPL. 6071/2006	T.K.A. PADMANABHAN Vs. UOI & ORS.	PET. IN-PERSON, MANU MRIDUL, RAGHUPATHY RAMACHANDRAN
3. W.P. (C) 15031/2006 CM APPL. 11931/2006 WITH W.P. (C) 13676/2006	MINISTRY OF RAILWAYS Vs. THE ASSESSING AUTHORITY & ORS.	NEERA GUPTA, R.A. IYER, RAJ BATRA, KISHAN KUMAR
4. W.P. (C) 16454/2006	SHARP BUSINESS SYSTEMS INDIA L Vs. UOI & ANR	J.K. MITTAL, SACHIN PURI, SUNIL UPADHYAY, SONIA SHARMA
5. W.P. (C) 16714/2006----- WITH W.P. (C) 1049/2007 	M/S TIRATH RAM SHAH CHARITABLE Vs. COMMISSIONER OF VALUE ADDED TAX	MR. A.C. CHAWLA, MR. RAJ BATRA, SANJOY GHOSE
6 . W.P. (C) 1049/2007 WITH W.P. (C) 16714/2006 	ESCORTS HEART INSTITUTE & RES. Vs. THE COMMISSIONER OF TRADE & TAX	PRADEEP JAIN, H.L. TENEJA

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7 . W.P. (C) 3955/2007----- WITH W.P. (C) 16714/2006	INDRAPRASTHA MEDICAL COORP. LT Vs. COMMISSIONER OF TRADE & TAX &	MR. PRADEEP JAIN,MR. H.L. TANEJA
8. ST.REF. 1/2007	CASSETTE SHOPPE Vs. COMMISSIONER OF SALES TAX E.,RAJESH MAHNA DELHI	RANDHIR CHAWLA,ABHAR
9 . W.P. (C) 3184/2007 CM APPL. 5989/2007 WITH W.P. (C) 4217/2007	BHARAT BHUSHAN SURI Vs. UOI & ANR.	MR. J.K.MITTAL,MS. ANJANA GOSAIN,MR. SUNIL UPADHYAY,MR. K.K. AGGARWAL,HARPREET SINGH,RAGHUPATHY RAMACHANDRAN
10. W.P. (C) 4217/2007	BAJAJ CAPITAL LTD. Vs. UOI & ANR	J.K.MITTAL,ANJANA GOSAIN,MR. KAILASH AGGARWAL
11 ST.APPL. 14/2008	COMMISSIONER OF VALUE ADDED TAX Vs. DHARAM PAL PREMCHAND LTD	RAJESH MAHNA,BINA GUPTA
12. W.P. (C) 8800/2008	M/S AHLUWALIA CONTRACTS (I) LTD. Vs. THE COMMISSIONER , TRADE & TAXES DEPT.	S.K. SARWAL,RAJESH MAHNA
13 LPA 744/2010----- CM APPL. 18679/2010 WITH LPA 745/2010	CENTRAL DISTILLERY BREWERIES LTD Vs. GOVERNMENT OF NCT OF DELHI & ORS	ANJALI K VARMA,ARUNA TIKU
14 LPA 745/2010 CM APPL. 18680/2010 WITH LPA 744/2010	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	ANJALI K VARMA,ANJUM JAVED
15 LPA 794/2010 CM APPL. 19933/2010 WITH W.P. (C) 6929/2009	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	NIRAJ GUPTA
16 W.P. (C) 6929/2009----- WITH LPA 744/2010	UNITED SPIRITS LTD. Vs. THE GOVT. OF NCT OF DELHI & ORS.	ANJALI K. VARMA,ANJUM JAVED
17. W.P. (C) 7058/2009	M/S VARDHMAN PROPERTIES LTD. Vs. THE VALUE ADDES TAX OFFICER & ORS.	A.C. CHAWLA,H.L. TANEJA,SANA ANSARI

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| 1. EFA(OS) 19/2013-----
CM APPL. 1462/2020
WITH EFA(OS) 21/2013
(SUB. TO OVERNIGHT PART HEARD) | VINOD KHANNA & ORS
Vs. N P S BHANDARI & ANR | AB & CO,KAJAL
CHANDRA,RAJENDER KUMAR
AGGARWAL |
| 2. EFA(OS) 21/2013
CM APPL. 18371/2018
CM APPL. 1464/2020
(SUB. TO OVERNIGHT PART HEARD) | SHRI P D KHANNA (DECEASED)
THR LRS
Vs. SHRI L R KHANNA
(DECEASED) THR LRS & ORS | VIKRAM NANDRAJOG,AMIT
CHAWLA,KAJAL CHANDRA,RAJESH
MANCHANDA,RAJENDER KUMAR
AGGARWAL |
| 3. EFA(OS) 24/2013-----
CM APPL. 1454/2020

(SUB. TO OVERNIGHT PART HEARD) | MR Y P KHANNA(D) THR LRS &
ORS
Vs. MR N P S BHANDARI & ORS | DEEPAK TYAGI,KAJAL
CHANDRA,RAJENDER KUMAR
AGGARWAL |
| 4 MAT.APP. 75/2011
IST 5 CASES | KASHI PRASAD
Vs. MADHU | BASANT K GUPTA,AJAY KUMAR
UPADHYAY,CHIRAG JAMWAL |
| 5. W.P. (C) 6742/2003 | PARKASH CHAND
Vs. GOVT.OF NCT OF DELHI &
ORS. | SHYAMBABU,PANKAJ KUMAR,
JK CHOUDHARY,ADITYA
MOHAN |
| 6. W.P. (C) 6750/2003 | PRABHU DAYAL
Vs. CP & ORS. | ANIL SINGAL,MK
BHARDWAJ,ADITYA
MADAN,SUJATA KASHYAP,
ANUJ AGGARWAL |
| 7. W.P. (C) 7354/2003
CM APPL. 57476/2023 | P.S.CHANDEL
Vs. UOI & ORS. | S.K.SINHA,U.HAZARIKA,
MUKUL SINGH,AMIT GUPTA,
RAHUL SHARMA,ANIL NAG,
MUKUL SINGH |
| 8. W.P. (C) 8618/2003 | B.K.SINGH
Vs. UOI & ORS. | D.K.RUSTAGI,RAHUL SHARMA,
R.V.SINHA,A. DASGUPTA,
ANIL NAG,PRAG CHAWLA,
VINIT C.SHARMA |
| 9. W.P. (C) 8807/2003
CM APPL. 13885/2003 | DAVID
Vs. G.M. NORTHERN RAILWAYS &
ANR. | S.N. KUMAR,SUNIL
GAUTAM,JAGJIT SINGH |
| 10 W.P. (C) 8923/2003 | RAJENDRA KUMAR KATARYA
Vs. UOI & ANR. | S.K.RUNGTA,M.L.SHARMA,
ASHWANI BHARDWAJ |
| 11 W.P. (C) 9461/2003 | H.R.MALHOTRA
Vs. UOI & ORS. | SANJAY KR.DAS,S.NIJJIN,SANJAY
JAIN,RUCHI JAIN |
| 12 W.P. (C) 980/2004-----
W.P. (C) 981-982/2004
CM APPL. 875/2004
WITH W.P. (C) 1786/2004
W.P. (C) 17658/2004 | UOI & ORS.
Vs. B.N.CHAUBEY & ORS. | R.V.SINHA,GARIMA
SACHEDEVA,PRATIMA NAIN
LAKRA, PRASHANTI
PRASAD,POONAM SINGH,AMRITA
PRAKASH, |
| 13 W.P. (C) 17658/2004
W.P. (C) 17659-17660/2004
CM APPL. 13237/2004
WITH W.P. (C) 1786/2004 | THE UOI & ORS.
Vs. BADRI PRASAD PRAJAPATI | A.K.BHARDWAJ,PRASHATI
PRASAD,DEEPTI,R.V.SINHA,REKHA
PALLI,POONAM SINGH,AMRITA
PRAKASH |

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14. W.P. (C) 1786/2004-----|
CM APPL. 1527/2004
CM APPL. 3716/2004
WITH W.P. (C) 17658/2004

UOI
Vs. V.P.SHARMA

B.K.BERERA, PRASHANTI
PRASAD, A.K. BHARDWAJ

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REGULAR MATTERS

1. LPA 746/2011	EVENT & ENTERTAINMENT MANAGEMENT ASSOCIATION Vs. UNION OF INDIA & ORS	KG BANSAL, GEETANJALI, HIMANSHU BAGA, SUMEET PUSHKARNA
2. LPA 654/2012 CM APPL. 16854/2012 CM APPL. 16856/2012	UV ENTERPRISES Vs. NEW BHARAT RICE MILLS	KG BANSAL, AASTHA DHAWAN
3. W.P. (C) 298/2011	RAM NARAIN SINGH Vs. UOI AND ORS	ABHISTH KUMAR, ABHISHEK KUMAR
4. W.P. (C) 397/2011	PRITAM DAS Vs. UOI AND ORS	SHAKEEL AHMED, , ABHIMANYU KUMAR

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5. W.P. (C) 3838/2011	POONAM CHOPRA Vs. UNION OF INDIA & ORS.	SHREE PRAKASH SINHA, SOUNAK SITIMAYA DAS
6. W.P. (C) 2598/2012	CHANDRA MOHAN, SI/RT & ORS Vs. UNION OF INDIA & ORS	HD SHARMA, R. RAVICHANDRAN
7. W.P. (C) 5756/2012	RAJESHWAR SINGH Vs. UNION OF INDIA AND ORS	
8. W.P. (C) 6145/2012	PARAMJIT SINGH SALARIA AND ORS Vs. UNION OF INDIA AND ANR	JABAR SINGH
9. W.P. (C) 6196/2012	SURAJ JAISWAL AND ORS Vs. UNION OF INDIA AND ORS	
10. W.P. (C) 7593/2012	EX. CONST. SHRIPAL (SINCE DECEASED, THROUGH LR'S) Vs. UOI & ANR	SK VASHISTHA

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1. CRL.A. 269/2002 CRL.M.A. 982/2002 Other Case filed against same P.S.-FIR No. : (SULTAN PURI-736/1998) CRL.A. 264/2002 filed by YASHPAL (D. of Hearing : 22-11-2018) CRL.A. P.S.-FIR No. : (SULTAN PURI-736/1998)	BANARSI DASS Vs. STATE GOVT. L OF N.C.T. OF DELH	J.M.KALIA, AKSHAY BIPIN, R.D. JOLLY, RAVINDER CHADHA
2. CRL.A. 337/2003 P.S.-FIR No. : (JAFFARPUR KALAN-40/2000)	SATBIR SINGH Vs. STATE	RAJESH MAHAJAN/JAIL 1, RAVINDER CHADHA, V.K. RAINA/ROHINI JAIL, RAVINDER CHADHA
3. CRL.A. 422/2002	KAILASH SINGH Vs. STATE	RAVINDER CHADHA, SUMEET VERMA, AKSHAY BIPIN, MR. ANIL SONI, MR. RAJESH MAHAJAN/JAIL 2, THR. ROHINI JAIL, MR. V.K. RAINA, MR. FATEH CHAND GIRI/J-2

Other Case filed against same P.S.-FIR No. : (MANDIR MARG-492/1998)
 CRL.A. 198/2002 filed by BENI PRASAD SAXENA (Disposed on : 29-05-2002)
 CRL.A. 31/2002 filed by DEVENDER KUMAR GOEL (Disposed on : 15-05-2014)
 CRL.A. P.S.-FIR No. : (MANDIR MARG-492/1998)

4. CRL.A. 942/2002 STATE (GOVT. OF NCT OF DELHI) SEEMA GULATI, MUKTA
 Vs. RAM KUMAR & ANR. GUPTA, RAJEEV NASEEM
 CRL.A. P.S.-FIR No. : (DABRI-49/92)
5. CRL.A. 341/2003-----| NASIR AHMAD R.M.TUFAIL & CO., RAVINDER
 WITH CRL.A. 347./2003 | Vs. STATE CHADHA, SUMEET VERMA
 CRL.A. 387./2003 |
 CRL.A. 396./2003 |
 CRL.A. 508./2003 |
 CRL.A. 554./2003 |
 Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
 CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
 CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
 CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
 CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
 CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
 CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
 P.S.-FIR No. : (HAUZ KHAS-569/1996)
6. CRL.A. 347/2003 | JAGJIT SINGH K.B.ANDLEY & CO., RAVINDER
 WITH CRL.A. 387./2003 | Vs. STATE OF DELHI CHADHA, RAVINDER
 CRL.A. 396./2003 | CHADHA, RAVINDER CHADHA,
 CRL.A. 554./2003 | SUMEET VERMA, M.L.
 CRL.A. 508./2003 | YADAV, B.S. MATHUR, ANISH
 CRL.A. 341./2003 | SHRESTHA
 Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
 CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
 CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
 CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
 CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
 CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
 CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
 P.S.-FIR No. : (HAUZ KHAS-569/1996)
7. CRL.A. 387/2003 | NARENDER alias KITTU RAMESH GUPTA, ANIL
 WITH CRL.A. 347./2003 | Vs. STATE N.C.T. OF DELHI SONI, RAVINDER CHADHA, SUMEET
 CRL.A. 341./2003 | VERMA/JAIL NO.2
 CRL.A. 396./2003 |
 CRL.A. 508./2003 |
 CRL.A. 554./2003 |
 Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
 CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
 CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
 CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
 CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
 CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
 CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
 P.S.-FIR No. : (HAUZ KHAS-569/1996)
8. CRL.A. 396/2003 | MOHAMMAD NADIR KHAN AELTEMESH REIN, ANIL SONI,
 WITH CRL.A. 347./2003 | Vs. STATE OF DELHI RAVINDER CHADHA, RAVINDER
 CRL.A. 374./2003 | CHADHA, RAVINDER CHADHA, A U
 CRL.A. 387./2003 | KHAN, JAVED AHMED
 CRL.A. 508./2003 |
 CRL.A. 554./2003 |
 Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
 CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
 CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
 CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
 CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
 CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)

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- CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
9. CRL.A. 508/2003 | SURESH P.D. SHARMA,RAVINDER CHADHA
WITH CRL.A. 347/2003 | Vs. STATE OF DELHI
CRL.A. 348/2003 |
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
- 10 CRL.A. 554/2003-----| NAND KISHORE HARSH JAIDKLA,RAVINDER
WITH CRL.A. 508/2003 | Vs. STATE CHADHA,MANISH KUMAR
CRL.A. 341/2003
CRL.A. 396/2003
CRL.A. 347/2003
CRL.A. 387./2003
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
- 11 CRL.A. 343/2003-----| NARINDER KUMAR BABBAR PAWAN KUMAR
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| CHADHA,S.K. SOOD,AK
| DUTTA,NEELAM GROVER
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- 12 CRL.A. 649/2003-----| VASAN SADASHIV SOMAN D.K.SINGH, A.K.
WITH CRL.A. 343./2003 | Vs. GOVT OF NCT OF DELHI DUTT,H.J.S. AHLUWALIA,
| RICHA KAPUR, R.N. TIWARI
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1. W.P. (C) 9638/2006-----| RESIDENTS AND BAHAR U.BARQI,KAPIL
W.P. (C) 9639-9644/2006 | SHOP.WEL.ASS.PRE DUTTA,VINOD KR.,SANJAY
WITH W.P. (C) 3913./2006 | Vs. UOI & ORS. PODDAR,ANUSUYA
| SALWAN,SHIVINDER CHOPRA,SHIV
| KR.,AJAY ARORA,SATYAM
| KUDALWAL,R.V.SINHA,RENUKA
| ARORA,SANJAY KUMAR PATHAK
- 2 . W.P. (C) 2984/2013-----| RAJINDER KHURANA BAHAR U BARQI
CM APPL. 5637/2013 | Vs. UNION OF INDIA & ORS

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3. W.P. (C) 6855/2009 CM APPL. 40709/2018	CHHOTTO DEVI & ORS. Vs. FINANCIAL COMMISSIONER & ORS.	B.S.MAAN, ANKUR CHHIBER, RAJIV KUMAR, RAKESH MUKHIJA, VS RANA, NAUSHAD AHMED KHAN
4. W.P. (C) 4603/2010 CRL.M.A. 5607/2011 CM APPL. 18176/2014	KARAM VIR SINGH AND ORS Vs. UMRAO KAUR AND ORS	JK JAIN, PV, ANUJ AGGARWAL, JAI SAHAI ENDLAW
5. W.P. (C) 5989/2010	SAHIB SINGH & ORS Vs. GOVT OF NCT & ORS	V P RANA, VARUN NISCHAL
6. W.P. (C) 1622/2011	JAI KISHAN Vs. GNCT AND ORS	RAKESH MUKHIJA, NS DALAL
7. W.P. (C) 5942/2011	UMED SINGH AND ORS Vs. VIJAY PAL AND ORS	NS DALAL
8. W.P. (C) 6113/2011	MIR SINGH & ORS Vs. GOVT OF NCT OF DELHI & ORS	SURAT SINGH, ZUBEDA BEGUM
9. W.P. (C) 6800/2011	DHARAM SINGH (DECEASED) THROUGH LRS Vs. GOVT. OF NCT OF DELHI AND ORS	B.S.MAAN, SUMAN SINGH, B S MATHUR
10 W.P. (C) 8958/2011	GOVT. OF NCT OF DELHI & ORS. Vs. BALBIR SINGH	ZUBEDA BEGUM, VATSALA CHAUHAN
11. W.P. (C) 5753/2012 CM APPL. 4215/2014	DES RAM Vs. FINANCIAL COMMISSIONER, GOVT. OF NCT OF DELHI AND ORS	A.K.SINGH, SATVIK VARMA

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REGULAR MATTERS

1.. W.P. (C) 8379/2003 CM APPL. 1992/2005	LAKHPAT RAM LOHIYA Vs. M.M.T.C. LTD.	L.R.LUTHRA, ABHISHEK BHARDWAJ, MOHIT GUPTA, A.K. CHHABRA
2.. W.P. (C) 2293/2016 CM APPL. 9879/2016 IST 5 CASES	GIRIRAJ SINGH AND ORS Vs. GOVT OF NCT DELHI AND ORS	E J VARGHESE, NAUSHAD AHMED KHAN, ASHA JAIN, SANTOSH KUMAR
3.. W.P. (C) 15035/2004	LAXMI	M.K.BHARDWAJ, ANIL SONI, STG

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CM APPL. 13308/2009	Vs. UOI & ORS.	COUNSEL UOI
4. W.P. (C) 15463/2004----- W.P. (C) 15464-15464/2004 W.P. (C) 15468/2004 W.P. (C) 15470-15471/2004 WITH W.P. (C) 17094/2004	MINVERVA MILLS & ORS. Vs. UOI & ORS.	NAVEEN R. NATH, SONAL KUMAR SINGH
5. W.P. (C) 17094/2004----- W.P. (C) 17095-17101/2004 CM APPL. 12659/2004	SHIV VERMA & ORS. Vs. UOI & ORS.	NARESH KAUSHIK, SONAL KUMAR SINGH, BALENDU SHEKHAR, PRAGYA GUPTA, MOUSHUMIK GAHLOT, KAMAL MEHTA, MONICA GARG, BRIJESH K SINGH, HARVINDER KUMAR, SANJOY GHOSE
6.. W.P. (C) 18412/2004 CM APPL. 13921/2004	PURSHOTTAM KALRA Vs. UNIVERSITY OF DELHI & ORS.	TAPESH K. SINGH, ANURAG MATHUR, AMITESH KR., M/S. SUDEER ASSO.
7.. W.P. (C) 18568/2004	B.R. BUNKAR & ANR Vs. UOI & ORS.	SANJEEV KUMAR, GAGANMEET SINGH SACHDEVA, VINAY SABHARWAL, MS. MEERA BHATIA, O. P. SAXENA, MEERA BHATIA, ROHIT GANDHI
8.. W.P. (C) 4347/2016 CM APPL. 18215/2016 IST 10 CASES	SUDHIR KUMAR Vs. UNION OF INDIA & ANR.	MANU MRIDUL & RAJAT AGNIHOTRI
9 . W.P. (C) 19017/2004	R.S. BINDRA Vs. ORIENTAL BANK OF COMMERCE & O	R. VASUDEVAN, M.K. DATTA, JAGAT ARORA
10. RSA 8/2005	NAIN SINGH & ANR. Vs. LATIF	SUDHIR NANDRAJOG, TATNI BASU, T.S. UPADHYAY, VIKARAM, ANKIT JAIN, TS SINGH, BHACHAWAT & ASSOCIATES
11. W.P. (C) 5105/2005 CM APPL. 3734/2005 CM APPL. 51902/2019	DR. ANAND MAKKAR Vs. INDIAN INSTITUTE OF TECHNOLOGY	N.M. POPLI, SAURABH, SHANKAR K JHA, JAYANARAYAN PATEL, MISHRA, GIRISH MISHRA, T. SINGH DEO, MAHINDER SINGH, T SINGHDEV ARUN BHARDWAJ, TANI SUDAN, S BANSAL, G PRAKEN, V. K. TANDON, HARPREET SINGH BAWA, ISHA KHANNA
12. W.P. (C) 6999/2005 CM APPL. 4959/2005	NARAYAN AGGARWAL Vs. LT. GOVERNOR OF DELHI & ORS.	R. KRISHNAMOORTHY, SUDHIR KUMAR SHARMA, BHASIN & CO, LALIT BHASIN, CHHAYA BUDHIRAJA, SHRUTI MEHENDRU, RATNA DWIVEDI R. P. VATS, ADITI GUPTA, ANURAG MATHUR, VIRAJ R DATAR, A. AHLAWAT, LATIKA CHAUDHARY, J P SINGH SIKRI AND COMPANY, K.B. RAJU, AJAY JHA, RAVI SIKRI, R V SINHA, K.K. RAI, AS SINGH
13. W.P. (C) 7377/2005 W.P. (C) 7378-7382/2005	RITA & ORS. Vs. INDIAN AIRLINES LTD. & ORS.	MR. M.Y. KHAN, S.K. GUPTA
14. W.P. (C) 7788/2005	V.K. GARG Vs. THE REGISTRAR GENERAL, DELHI H	
15. W.P. (C) 8158/2005	POWER GRID EMPLOYEES TRADE UNI Vs. UOI AND ORS	
16. W.P. (C) 8312/2005	R.N. VERMA Vs. UOI AND ORS.	

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|---|---|--|
| 1. CRL.L.P. 143/2005
WITH CRL.REV.P. 505/2009 | CBI
Vs. SANJAY BHATIA | NEELAM GROVER, RAKESH
TIKKU, PRAKASH GAUTAM,
ABHINAV BAJAJ |
| 2. CRL.L.P. 79/2007 | SATYA PRAKASH
Vs. NIDRESH GOEL | SANJAY SHARMA, B.T.
SINGH, M.K. JHA |
| 3. CRL.L.P. 192/2007 | SATYA PRAKASH
Vs. NIDRESH GOEL | SANJAY SHARMA, B.T. SINGH,
M.K. JHA |
| 4. CRL.M.C. 3633/2011
WITH CRL.REV.P. 399/2010
Other Case filed against same P.S.-FIR No. : (KASHMERE GATE-199/2009)
BAIL APPLN. 1830/2009 filed by USHA RANI (Disposed on : 24-09-2009)
CRL.REV.P. 399/2010 filed by RAJEEV MITTAL (D. of Hearing : 11-08-2014)
BAIL APPLN. 2086/2009 filed by ANITA @ GUDDIN (Disposed on : 16-11-2009)
CRL.REV.P. 752/2010 filed by STATE (D. of Hearing : 11-08-2014)
BAIL APPLN. 1193/2010 filed by GAURAV CHAUHAN (Disposed on : 19-07-2010)
BAIL APPLN. 22/2010 filed by DEVENDER KUMAR (Disposed on : 03-02-2010)
CRL.M.C. 3632/2011 filed by DEVENDER SINGH & ORS. (Disposed on : 18-07-2022)
BAIL APPLN. 1259/2012 filed by SAHI RAM (IN JC) THROUGH MOTHER/PAROKAR PRAKASHO DEVI (Disposed on : 26-09-2012)
BAIL APPLN. 801/2014 filed by GAURAV CHAUHAN (Disposed on : 22-04-2014)
BAIL APPLN. 402/2015 filed by ANKUR SINGH (Disposed on : 03-06-2015)
BAIL APPLN. 1816/2017 filed by ANKUR SINGH (Disposed on : 20-02-2018)
CRL.A. 1027/2024 filed by SAHI RAM @ HARISH @ LAMBU @ MONI (D. of Hearing : 13-01-2025)
CRL.A. 1050/2024 filed by GAURAV CHAUHAN @ SACHIN (D. of Hearing : 13-01-2025)
CRL.A. 1153/2024 filed by ANKUR SINGH (D. of Hearing : 13-01-2025)
CRL.A. P.S.-FIR No. : (KASHMERE GATE-199/2009) | BHUSHAN SINGH & ORS.
Vs. STATE NCT OF DELHI | PRASOON KUMAR, RAJDIPA BEHURA |
| 5. CRL.M.C. 439/2012 | RAGNI CHOPRA & ANR.
Vs. RAJESH MALHOTRA
Other Case filed against same P.S.-FIR No. : (ECONOMIC OFFENCE WING-149/2010)
BAIL APPLN. 1106/2011 filed by RAJESH MALHOTRA (Disposed on : 17-05-2012)
CRL.M.C. P.S.-FIR No. : (ECONOMIC OFFENCE WING-149/2010) | AALAM BIR SINGH NIJJAR |
| 6. CRL.M.C. 626/2012 | PRASHANT VERMA
Vs. JAGPAL SINGH & ANR | SUNIL FERNANDES, MD ISRAR
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| 7. CRL.M.C. 1446/2012
WITH CRL.REV.P. 97/2012 | SAKSHI MARKFIN P.LTD.
Vs. VINICO PLASTIC P.LTD. &
ANR. | RAJESH BAWEJA |
| 8. CRL.M.C. 2503/2012 | KANCOR INGREDIENTS LTD. &
ORS.
Vs. GOVT. OF NCT OF DELHI &
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| 9. CRL.A. 3/2017
WITH CRL.A. 1202/2016
CRL.A. 1203/2016 | OM PRAKASH AND ORS
Vs. THE STATE | R S YADAV AND ASSOCIATES |
| 10. CRL.A. 5/2017 | ZAKIR HUSSAIN
Vs. STATE | MOHD SHAMI KH |

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REGULAR MATTER

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1. W.P. (C) 8080/2010 CM APPL. 20838/2010	VIVEK GUPTA Vs. MEDICAL COUNCIL OF INDIA	AXON PARTNERS LLP,AMIT KR.,REKHA BAKSHI,ABHIJIT CHAKRAVARTY,ROOH-E-HINA DUA
2. W.P. (C) 382/2011	SANSKAR HOMES PVT LTD. Vs. GOVERNMENT OF NCT OF DELHI & ANOTHER	MUNISH KOCHHAR,S D SALWAN
3. W.P. (C) 3179/2011 CM APPL. 6738/2011	H S CHHABRA Vs. MEDICAL COUNCIL OF INDIA & ANR	R K HANDOO,T. SINGHDEV,ABHIJIT CHAKRAVARTY
4. W.P. (C) 5270/2011 WITH W.P. (C) 5334/2010	HERBUL HENNA EXPORT HOUSE Vs. CONTAINER CORPORATION OF INDIA AND ORS	TARUN GUPTA,SUMIT CHANDER
5. W.P. (C) 7522/2011----- WITH W.P. (C) 8599/2011 	BOKARO STEEL LTD Vs. LIFE INSURANCE CORPORATION OF INDIA AND ORS	SHARAT KAPOOR,MOHINDER SINGH,ANKUR GOEL,SHARAT KAPOOR
6. W.P. (C) 8599/2011-----	M/S TRIVENI STRUCTURALS LTD Vs. LIC AND ORS	MANOJ SWARUP,SHARAT KAPOOR,ANKUR GOEL,SHARAT KAPOOR
7 . W.P. (C) 81/2012 CM APPL. 184/2012	AJANTA OFFSET AND PACKAGING LTD Vs. UOI AND ORS	PRIYADARSHI MANISH
8 . W.P. (C) 1433/2012 CM APPL. 11632/2013	GOOD YEAR SECURITY SERVICES (REGD) Vs. GOVT OF NCT OF DELHI AND ORS	ABHAY KUMAR,RUCHI SINDHWANI
9 . W.P. (C) 1865/2012	J LAND BUSINESS SOLUTIONS PVT LTD Vs. UNION OF INDIA & OTHERS	NISHANT DATTA,A. K. SINGH,A K SINGH & CO.,RAKESH DHINGRA
10. W.P. (C) 918/2013	PRAVEEN CHOUDHARY Vs. GOVT OF NCT OF DELHI & ANR	KIRAN PAL SINGH
11. W.P. (C) 6747/2013	M/S KANHIYA LAL GIANI RAM Vs. AGRICULTURE PRODUCE MARKETING COMMITTEE & ORS	MANISH KUMAR
12. W.P. (C) 7736/2013	DHEERAJ GUPTA Vs. ADDL. COMMISSIONER OF POLICE LICENSING UNIT AND ANR	VIVEK SRIVASTAVA
13. W.P. (C) 7922/2013	KALI CHARAN PAWAR Vs. STATE (NCT OF DELHI)	K.G. MISHRA
14 W.P. (C) 183/2014	R.K. JAIN Vs. UNION OF INDIA & ANR	VARUN GABA,SUPARNA SRIVASTAVA,SANJEEV NARULA
15 W.P. (C) 729/2014	EDEN PARK HOTELS PRIVATE	SIDHARTH AGGARWAL

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16 W.P. (C) 1415/2014	SATYA PRAKASH GAUTAM Vs. STATE & ORS	SUMAN ARORA
17 W.P. (C) 1569/2014 CM APPL. 3274/2014	AHSU KUMAR AGGARWAL Vs. JOINT COMMISSIONER OF POLICE AND ANR	PRAKASH CHAND YADAV
18 W.P. (C) 2109/2014	KANDARP PRASAD Vs. THE HONBLE LIEUTENANT GOVERNOR, AND ANR	RACHNA GUPTA
19 W.P. (C) 3090/2014	MANOJ KUMAR GUPTA Vs. THE STATE, STATE OF NCT OF DELHI AND ORS	ANURAG MODI
20 W.P. (C) 3142/2014	SUBRAMANI GOPALKRISHNAN Vs. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	ASHOK MATHUR, POOJA MEHRA SAIGAL, SIMRAT SINGH PASAY
21 W.P. (C) 8687/2014	PAMPOSH RAINA & ANR Vs. UNION OF INDIA & ORS	J.M. KALIA & CO.
22. W.P. (C) 3609/2015	TMAPL CONSORTIUM Vs. GAIL (INDIA) LTD. & ANR	MODY & MODY ADVICATES

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1.. CRL.REV.P. 410/2003 CRL.M.A. 13654/2012	PRITAM SINGH Vs. PREM SINGH & ORS.	M.L.SHARMA, SHANTHA DEVI RAMAN, M.L. YADAV, SANTHA DEVI RAMAN
2. CRL.REV.P. 555/2003 CRL.REV.P. P.S.-FIR NO. : (SRINIWAS PURI-393/1998)	NARENDER SINGH ARORA Vs. STATE (GOVT. OF NCT OF DELHI)	KANCHAN KR. JOSHI, NEERAJ CHAUDHARY, SATISH TAMTA, PARVINDER KHATRA, JAIDEEP MALIK, KAMINI JAISWAL
3. CRL.REV.P. 13/2005 CRL.M.A. 175/2005 WITH CRL.A. 736./2004 Other Case filed against same P.S.-FIR No. : (SUBHASH PLACE-81/2003) W.P.(CRL) 336/2003 filed by SATWANTI DEVI (Disposed on : 27-MAR-03) W.P.(CRL) 1139/2003 filed by SATWANTI DEVI (Disposed on : 13-FEB-04) CRL.M.C. 5275/2003 filed by BHARAT LAL (Disposed on : 11-FEB-04) CRL.A. 736/2004 filed by JAIPAL CHAUHAN (D. of Hearing : 25-FEB-05) P.S.-FIR No. : (SUBHASH PLACE-81/2003)	SATWANTI DEVI Vs. JAIPAL CHAUHAN	KAMLESH MAHAJAN, NEELAM GROVER, R.P. KHATANA, AAKASH NAVAL
4. CRL.REV.P. 39/2005	RAM AVTAR AGGARWAL	VINAY THAKUR, MAYANK

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		Vs. STATE	GOEL, P.R. THAKUR,V.K.MALIK MAYANK GOEL,PAWAN SHARMA
5. CRL.REV.P. 80/2005		BIJENDER KUMAR GUPTA Vs. STATE	
6. CRL.REV.P. 304/2005 P.S.-FIR No. : (VIVEK VIHAR-36/1999)		SAROJ Vs. GOVT. OF N.C.T. OF DELHI	SUBHASH CHANDER GARG, BALDEV MALIK,RAHUL KR SINGH
7. CRL.REV.P. 421/2005 P.S.-FIR No. : (CONNAUGHT PLACE-68/1985)		ASHWANI KUMAR BHASIN Vs. STATE	MUKESH KALIA
8. CRL.REV.P. 481/2005		RAVI KUMAR Vs. N.C.T. OF DELHI &ORS.	H.R.KHAN SUHEL,SAHIL,M.P. SINGH,PAWAN SHARMA,P MISHRA,IMTIAZ AHMED M.L.YADAV
9 CRL.REV.P. 343/2006		DEPENDERJEET SINGH SACHDEVA Vs. STATE OF NCT OF DELHI	K.SULTAN SINGH,V.K. MALIK,PAWAN SHARMA, AMIT SHARMA,R N VATS
10. CRL.REV.P. 369/2006 CRL.M.A. 4988/2006		JAGAMAL SINGH YADAV Vs. ASHOK KUMAR & ORS.	JAVED AHMED,FAZAIL AHMED, B.K.SHARMA,R.N.VATS, ZAFAR SADIQUE
11. CRL.REV.P. 457/2006 P.S.-FIR No. : (PRASAD NAGAR-328/1992)		SURJEET SINGH Vs. STATE OF NCT OF DELHI	ARUN KUMAR GUPTA,PAWAN SHARMA,V.K.MALIK,JATTAN SINGH,AMIT SHARMA
12. CRL.REV.P. 881/2006----- WITH CRL.REV.P. 917/2006 CRL.A. 832/2006		MAHESH AHUJA Vs. SANDEEP MER & ANR.	S.C.LADI,R.N.VATS,ANURAG JAIN,PAWAN SHARMA,ARUN AGGARWAL & ASSOC.
Other Case filed against same P.S.-FIR No. : (VIKAS PURI-140/2002) CRL.M.C. 496/2003 filed by SANDEEP MER (Disposed on : 29-AUG-03) CRL.REV.P. 258/2003 filed by VIJAY MER. (Disposed on : 05-NOV-03) CRL.REV.P. 255/2003 filed by SONIA ARORA (Disposed on : 05-NOV-03) BAIL APPLN. 1621/2006 filed by SANDEEP MER (Disposed on : 27-JUL-06) CRL.A. 832/2006 filed by SANDEEP MER (D. of Hearing : 17-JAN-23) CRL.A. 223/2006 filed by SUSHIL KUMAR @ SHUNTTY (D. of Hearing : 02-MAY-06) CRL.A. filed by MAHESH AHUJA (D. of Filing : 30-NOV-06) Diary No. : 40684/2006 P.S.-FIR No. : (VIKAS PURI-140/2002)			
13. CRL.A. 832/2006 WITH CRL.REV.P. 881/2006	 	SANDEEP MER Vs. STATE NCT OF DELHI	ANURAG JAIN,SUNIL KAPOOR,PRATIMA KUMARI, ARUN AGGARWAL & ASSOC
Other Case filed against same P.S.-FIR No. : (VIKAS PURI-140/2002) CRL.M.C. 496/2003 filed by SANDEEP MER (Disposed on : 29-AUG-03) CRL.REV.P. 258/2003 filed by VIJAY MER. (Disposed on : 05-NOV-03) CRL.REV.P. 255/2003 filed by SONIA ARORA (Disposed on : 05-NOV-03) BAIL APPLN. 1621/2006 filed by SANDEEP MER (Disposed on : 27-JUL-06) CRL.REV.P. 881/2006 filed by MAHESH AHUJA (D. of Hearing : 17-JAN-23) CRL.A. 223/2006 filed by SUSHIL KUMAR @ SHUNTTY (D. of Hearing : 02-MAY-06) CRL.A. filed by MAHESH AHUJA (D. of Filing : 30-NOV-06) Diary No. : 40684/2006 P.S.-FIR No. : (VIKAS PURI-140/2002)			
14. CRL.REV.P. 917/2006----- CRL.M.A. 13765/2006 WITH CRL.A. 832/2006	 	MAHESH AHUJA Vs. VIJAY MER & ORS.	S.C.LADI,MALIK VK,NAVEEN SHARMA,ANURAG JAIN,ARUN AGGARWAL

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200 CRL.REV.P. 440/2009	VIRENDER TIWARI Vs. STATE CRL.REV.P.	P.S.-FIR NO.	V.K. SHUKLA,LOVEKESH SAWHNEY :(NANGLOI-1041/1996)
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| 1. CRL.A. 2/2007
WITH CRL.A. 1031/2006 | HAROON HUSSAIN
Vs. STATE | MUKESH KALIA, SUNIL
KAPOOR, AJAY SINGH SAINI, VIJAY
KR. SHARMA, |
| Other Case filed against same P.S.-FIR No. : (LODHI COLONY-41/2005)
CRL.A. 1031/2006 filed by ANWAR (D. of Hearing : 29-11-2021)
CRL.A. P.S.-FIR No. : (LODHI COLONY-41/2005) | | |
| 2. CRL.A. 40/2007 | MITHLESH alias RAJU
Vs. THE STATE | THRU DISTT JAIL
ROHINI, V.K. RAINA, AMIT
SHARMA, MALLIKA PARMAR |
| CRL.A. P.S.-FIR No. : (NARELA-130/2004) | | |
| 3. CRL.A. 140/2007 | REKHA alias RAZIA
Vs. THE STATE NCT OF DELHI | BALDEV RAJ, (DHCLSC), ANIL
SONI, RAJAT KATYAL |
| CRL.A. P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-2/2006) | | |
| 4. CRL.A. 145/2007 | ARSHAD AND ORS.
Vs. STATE | SUNIL KAPOOR, AMIT SHARMA,
ISHA KHAMA, MAROOF AHMAD,
ANSAR NAEEM |
| 5. CRL.A. 155/2007 | UDAI PAL
Vs. STAT | B.K.KAPOOR/JAIL 5,
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KUMAR PASSEY, VARUN MATHUR |
| CRL.A. P.S.-FIR No. : (MAYUR VIHAR-426/2005) | | |
| 6. CRL.A. 159/2007
WITH CRL.A. 225/2007 | KISHAN PAL & ANR.
Vs. STATE | M.M.KHAN, AMIT SHARMA, AMIT
YADAV, JITENDER SETHI, RP
LUTHRA, R.P. LUTHRA |
| Other Case filed against same P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-35/2004)
BAIL APPLN. 2055/2004 filed by BHAGWAN DASS (Disposed on : 19-05-2005)
CRL.A. 891/2010 filed by ABDUL MALIK (Disposed on : 28-02-2014)
W.P.(CRL) 690/2014 filed by MOHD ASLAM (Disposed on : 04-04-2014)
W.P.(CRL) 699/2014 filed by MOHD SAHID @ ANTHONY BABA (Disposed on : 16-04-2014)
W.P.(CRL) 68/2015 filed by MOHD. SHAHID @ ANTONY BABA (Disposed on : 09-01-2015)
W.P.(CRL) 2114/2014 filed by MOHD. ASLAM (Disposed on : 10-11-2014)
W.P.(CRL) P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-35/2004) | | |
| 7. CRL.A. 225/2007
WITH CRL.A. 159/2007 | MANGLI RAM alias MANGAL
Vs. STATE | R.S.GUPTA, SURESH JHA, NAVEEN
SHARMA, MN DUDEJA, RP
LUTHRA, R.P. LUTHRA |
| Other Case filed against same P.S.-FIR No. : (KAMLA MARKET-35/2004)
CRL.A. 269/2009 filed by BHAGWAN DASS (Disposed on : 01-10-2013)
CRL.A. P.S.-FIR No. : (KAMLA MARKET-35/2004) | | |
| 8. CRL.A. 201/2007 | BRAHM DEV
Vs. STATE | GAGAN MINOCHA, SUNIL
KAPOOR, DAVENDER KUMAR, NAVEEN
SHARMA, RAJAT KATYAL |

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REGULAR MATTER

CRL.A. P.S.-FIR No. : (KALYAN PURI-416/1996)

- | | | |
|---|--|---|
| 9. CRL.A. 202/2007 | MOHD. ASHKEEN
Vs. STATE | SANJEEV KUMAR, RAJAT KATYAL,
K.K.SHARMA |
| 10 CRL.A. 203/2007 | BIRJESH AND ORS.
Vs. STATE OF DELHI | SUNIL KAPOOR, ISHA KHAMA,
M.L.YADAV |
| 11. CRL.A. 204/2007-----
WITH CRL.A. 214/2007
CRL.A. 235/2007
CRL.A. 278/2007
Other Case filed against P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.M.C. 2057/2001 filed by LALIT AGARWAL (Disposed on : 2001-05-30) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.M.C. 885/2002 filed by SUDHIR KUMAR (Disposed on : 2002-10-03) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.M.C. 458/2002 filed by ANUPAM SHARMA (Disposed on : 2002-05-22) and P.S.-FIR No. : (KANJHAWALA-90/2001)
BAIL APPLN. 2501/2005 filed by ANUPAM SHARMA & ANR. (Disposed on : 2006-07-25) and P.S.-FIR No. :
(KANJHAWALA-90/2001)
CRL.A. 278/2007 filed by ANUPAM SHARMA (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.A. 214/2007 filed by SUDHIR KUMAR (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.A. 235/2007 filed by RAVINDER KUMAR (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.M.C. / filed by SUDHIR KUMAR & ANR (D. of Hearing :) and P.S.-FIR No. : (KANJHAWALA-90/2001)
P.S.-FIR No. : (KANJHAWALA-90/2001) | DAYA NAND
Vs. STATE | AMIT SHARMA, B.G.SHARMA,
RAJAT KATYAL, MANU BANSAL |
| 12. CRL.A. 214/2007
 | SUDHIR KUMAR
Vs. STATE | SUNIL KAPOOR, ACHLA VASHISHT,
RAJAT KATYAL, MR.I.R.SINGH |
| 13. CRL.A. 235/2007
CRL.M.A. 9835/2009
WITH CRL.A. 214./2007

 | RAVINDER KUMAR
Vs. STATE NCT DELHI | SUNIL KAPOOR, RASHMI SHARMA,
AMIT SHARMA, A.K.GUPTA,
NILOFAR QURESHI (DHCLSC),
RISHI PAL SINGH, RAJAT
KATYAL, MUKESH SHARMA |
| 14 . CRL.A. 278/2007----- | ANUPAM SHARMA
Vs. STATE | RAJAT KATYAL, SUBODH K.PATHAK |

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HON'BLE MS. JUSTICE TARA VITASTA GANJU

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REGULAR MATTERS

- | | | |
|--|---|--|
| 1. MAC.APP. 959/2013,2. MAC.APP. 100/2014,5. MAC.APP. 968/2013,7. MAC.APP. 970/2013,8. MAC.APP. 973/2013,12. MAC.APP. 1007/2013-----FOR 8.5.2025 | | |
| 3. MAC.APP. 963/2013,4. MAC.APP. 966/2013,13. C.R.P. 108/2016,14. C.R.P. 58/2019-----FOR 24.4.2025 | | |
| 6. MAC.APP. 969/2013,10. MAC.APP. 983/2013,15. W.P.(C) 555/2019-----FOR 10.7.2025 | | |
| 9. MAC.APP. 981/2013,11. MAC.APP. 984/2013,18. CM(M) 1205/2021-----FOR 1.5.2025 | | |
| 16. W.P.(C) 9319/2019,17. W.P.(C) 9332/2019,19. W.P.(C) 1848/2022-----FOR 17.7.2025 | | |
| 20. W.P.(C) 10490/2024 | | |
| 1. MAC.APP. 1011/2013 | IFFCO TOKIO GENERAL INSURANCE
CO. LTD
Vs. BOBBY & ORS | PANKAJ SETH,RADHEY SHYAM
SINGH |
| 2. MAC.APP. 1015/2013 | HEMLATA & ORS
Vs. NATIONAL INS CO LTD & ORS | ANSHUMAN BAL,D K
SHARMA,YOGESH SHARMA |
| 3. MAC.APP. 1019/2013 | THE NEW INDIA ASSURANCE CO
LTD | PANKAJ SETH,SANJEEV
SRIVASTAVA |

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	Vs. SMT HARMESH KAUR AND ORS	
4. MAC.APP. 1023/2013 CM APPL. 17787/2013	SHIBEET PRASSANA Vs. JAGROOP & ORS	SANJEEV MEHTA
5. MAC.APP. 1029/2013	ASHISH BANSAL Vs. AKASHDEEP GARG & ORS	NAVNEET GOYAL,SUMAN BAGGA & ASSOCIATES,TARUNESH KUMAR
6. MAC.APP. 1030/2013	UNITED INDIA INSURANCE CO LTD Vs. MEERA & ORS	K L NANDWANI,SHIKHA SAPRA
7. MAC.APP. 1036/2013	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION Vs. RISHIPAL	GARIMA PRASHD,SHADAB KHAN
8. MAC.APP. 1039/2013	MRS SUDHA & ORS Vs. ABHINAV TYAGI & ORS	J S KANWAR,SUMAN BAGGA & ASSOCIATES
9. MAC.APP. 1043/2013	RELIANCE GENERAL INSURANCE CO LTD Vs. SMT BHAWNA AND ORS	PANKAJ SETH,ANSHUMAN BAL
10. MAC.APP. 1044/2013	THE NEW INDIA ASSURANE CO. LTD Vs. KRISHNA PAL SHARMA & ORS	PANKAJ SETH,ARUN YADAV
11. MAC.APP. 1056/2013	LAXMI DEVI & ORS Vs. MD KHALIQ & ANR	ROSHAN SAINI,SUMAN BAGGA & ASSOCIATES
12. MAC.APP. 1062/2013	PAWAN KUMAR Vs. ARUN VERMA & ORS	R C BACHCHAN
13. MAC.APP. 1063/2013	SHRIRAM GENERAL INSURANCE COMPANY LTD. Vs. SUNITA & ORS	AMAN SHANKAR,AK MAHOR,MOHD RASHID
14. MAC.APP. 1073/2013	THE NEW INDIA ASSURANCE CO LTD Vs. P G CHANDRASEKHARAN NAIR & ORS	J P N SHAHI & ASSOCIATES,HARMEET SINGH,R L BHATIA
15. MAC.APP. 1085/2013	SHRIRAM GENERAL INSURANCE CO LTD Vs. JIVACHH MAHTO & ORS	SAMEER NANDWANI
16. MAC.APP. 1086/2013	ORIENTAL INSURANCE CO LTD Vs. SANJAY YADAV & ORS	PRADEEP GAUR & ASSOCIATES,S N PARASHAR
17. MAC.APP. 1087/2013	RAGHU RAUT & ORS. Vs. RAM PASAD & ORS.	SANJEEV MEHTA & ARUNA MEHTA
18. MAC.APP. 1088/2013	SH KARANJEET & ANR Vs. SH NIRAJ KANT & ORS	MANISH MAINI,POOJA GOEL
19. MAC.APP. 1090/2013	UTTRAKHAND TRANSPORT CORPORATION Vs. K C PANT & ORS	HARISH CHANDRA PANT,M K VERMA,S N PARASHAR
20. MAC.APP. 1047/2014	JIVACHH MAHTO & ORS Vs. SHRIRAM GENERAL INSURANCE CO LTD	SAMEER NANDWANI

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1. RFA 768/1987	UNION OF INDIA Vs. J.N.DHAMIJA	S.P.SHARMA,VINAY K,SHAILENDRA,S.L.KOHLI
2. RFA 576/2001	GUGAN Vs. SULTAN SINGH (DECD.) THR. LR'S	DAULAT RAM GUPTA,JNS,TYAGI,MADAN LAL SHARMA,BALRAJ DEWAN,MANJU NANDA,I S DAHIYA & SUNIL DAHIYA,JINENDER KUMAR JAIN
3. RFA 474/2002	PRITHI SINGH (DECD) THR.LRS Vs. UNION OF INDIA & ANR.	SC DHAMIJA,SK ROUT,R.C.KHATRI,SANJAY PODDAR,P GUPTA,MANISH SHANKER SRIVASTAVA,B S MAAN & ASSOCIATES,SAURABH KUMAR SINGH,MANISH SHANKER
4. RFA 453/2007 CM APPL. 11480/2007 CM APPL. 9555/2008 CM APPL. 3750/2010	D.D.A. Vs. RATHI UDYOG LTD.	PAWAN MATHUR,SHIV KHORANA,ASHISH KHORANA
5. RFA 557/2007 CM APPL. 14825/2007 CM APPL. 16959/2007	DINESH INTERNATIONAL LTD. & ORS Vs. DHANERWA ENGINEERS P.LTD. & ORS	DINESH SABHARWAL,SUNIL AGGARWAL,SURESH AGGARWAL
6. RFA 564/2007 CM APPL. 14989/2007	ASHOK SINGHAL Vs. PUNJAB & SIND BANK & ORS	SANJIV KAKRA,ATUL KUMAR,SUDHANSHU KHANDELWAL
7. RFA 573/2007 CM APPL. 15651/2007	CORPORATION BANK & ANR. Vs. THE PUNJAB CHEMICALS PLANT LTD.	A.B.DIAL,RAKESH TIKKU,RAJIV NANDA,O P GAGGAR
8. RFA 578/2007	UNION BANK OF INDIA Vs. STATE BANK OF MYSORE & ANR	ADITYA MADAN,JL JAIN,HS DAHIYA
9. RFA 597/2007	SHATRUGHAN PODDAR Vs. NAGENDER PRASAD & ORS	MEHUL SINGH TOMAR,A.K. ROY,SUDHEER K. SINGH,J K GUPTA,RAJAT NAVET,MAYANK VOHRA

REGULAR MATTERS DATE FIXED FOR 7.4.2025 FROM ITEM 10 TO 20

10 RFA 437/2008	DUNCANS TEA LTD Vs. PROVOCATIVE MOVERS	H.S.ARORA,RAJNEESH CHOPRA
11 RFA 295/2009 CM APPL. 1211/2010	GOVIND DEWAN Vs. PRAVIN RANI & ANR.	R.K. SINHA
12 RFA 298/2009	SHRI KRISHAN PAL Vs. NATIONAL INSURANCE COMPANY LTD & ANR.	N.S. DALAL,H.L.VERMA,SHANTHA DEVI RAMAN
13 RFA 299/2009	MMTC LTD. Vs. M/S N.L. PARITAM SINGH & CO. & ANR.	ASHOK CHHABRA
14 RFA 457/2009	SYLVANIA & LAXMAN LTD Vs. PHILIPS INDIA LTD	RAJENDER AGARWAL,ARORA MEHRA

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15	RFA 142/2010	WINDROZ INDIA PVT LTD Vs. OMBEER SINGH	SANJIV BAHL
16	RFA 375/2012	RAJ KUMAR Vs. MUKESH JAIN & ORS	VIJAY TANDON, DHAWAL JAIN, RAKESH RAUSHAN
17	RFA 376/2012 CM APPL. 15073/2012	SPONSOR & SHARPS INDIA CO Vs. AMARJEET SINGH & ORS	SUBODH K PATHAK, NIKHIL SINGLA, MOHIT CHAUDHARY, HEMANT MANJANI
18	RFA 377/2012	KOTHARI FERMENTATION & BIOCHEM LTD. Vs. INDRA BAKED PRODUCTS PVT LTD	JAYA GOYAL/ ROHIT GANDHI
19.	RFA 379/2012	ASHOK KUMAR GABA Vs. KALI CHARAN	PRAMOD KUMAR SINGH
20.	RFA 385/2012	SK DISPLAY SYSTEMS PVT LTD Vs. DIGITAL OPERATIONS PVT LTD & ORS	HARISH KATYAL

REGULAR MATTERS DATE FIXED FOR 8.4.2025 ITEM 21 TO 25

21	RFA 389/2012	BHOOP SINGH SAHRAWAT Vs. R & G APPARELS & ORS	CS PANDA, RAHUL KADAYAN
22	RFA 392/2012	YR SAINI Vs. BRAJ MOHAN GARG	ANSHUMAN SINHA, PANKAJ JAIN, VISHAL BHATNAGAR, RISHI MANCHANDA, RAKESH KUMAR YADAV, CHAITALI JAIN, KISHORE KUMAR SRIVASTAVA
23	RFA 396/2012	SYNDICATE BANK Vs. DIBAKAR BASU AND ORS	AJANT KUMAR, PRADEEP KUMAR
24	RFA 397/2012 CM APPL. 19204/2012 (CROSS OBJ.)	ATMA RAM PROPERTIES PVT LTD Vs. M/S PAL PROPERTIES PVT LTD AND ORS	AMIT SETHI, SHIV SAPRA, ARUN AGGARWAL
25	RFA 398/2012	SANJAY SAXENA Vs. K. SUDERSHAN REDDY & ORS	SAMEER NANDWANI, S M CHUGH

REGULAR MATTERS DATE FIXED FOR 9.4.2025

26.	RFA 406/2012	YASHPAL & ORS Vs. RAJ KUMAR & ORS	GAGAN CHHABRA, ANKUR MANCHANDA
27	RFA 409/2012	HAFIZA KHATOON DECD THR LRS Vs. HUSAN ARA & ORS	MEGHA SANEJA
28	RFA 416/2012	KARIMA MALLICK Vs. HARISH DUA	BSMATHUR
29	RFA 419/2012----- CM APPL. 17732/2012 WITH RFA 427/2012	RITA HAIDER & ORS Vs. VINARAIN & ORS	GAUTAM MEHROTRA, CHARU BANSAL, MEENAL KASHYAP, JAYANT KUMAR
30	RFA 427/2012----- CM APPL. 18152/2012	VINAY NARAIN Vs. AJAY NARAIN AND ORS	SANJAY GOSWAMI, CHARU BANSAL, MEENAL KASHYAP

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- | | | |
|--|--|--|
| 1. W.P. (C) 3990/2010
IST 5 CASES
(SUB TO OVERNIGHT PH) | YUDHVIR SINGH
Vs. DDA AND ORS | INDER BIR SINGH |
| 2. W.P. (C) 7252/2013
IST 5 CASES | CHELA DEVI & ORS
Vs. DELHI DEVELOPMENT
AUTHORITY & ORS | SONDHI NARULA DALAL, RAKESH
MITTAL, N.S. DALAL |
| 3. W.P. (C) 2367/2014
CM APPL. 4991/2014
CM APPL. 14212/2016
IST 5 CASES | DELHI MEDICAL ASSOCIATION
Vs. UNION OF INDIA & ORS | M.K. VASISHT, AJAY ARORA, PAWAN
MATHUR, DEVANG GAUTAM |
| 4. W.P. (C) 9379/2014
CM APPL. 21199/2014
CM APPL. 6448/2015
CM APPL. 7286/2016
IST 5 CASES
(SUB TO OVERNIGHT PH) | VIRENDRA KAWLRA
Vs. DELHI DEVELOPMENT
AUTHORITY & ORS. | K.S. MAHADEVAN, RANDHIR
KUMAR, SATYAKAM, UMESH SURI |
| 5. W.P. (C) 7823/2015
CM APPL. 15535/2015
IST 5 CASES
(SUB TO OVERNIGHT PH) | RAGHUBIR KAUR
Vs. DELHI DEVELOPMENT
AUTHORITY | R.K. SAINI |
| 6. W.P. (C) 5433/2016
CM APPL. 22608/2016
IST 5 CASES
SUB TO OVERNIGHT PH | B S BHALLA
Vs. DELHI DEVELOPMENT
AUTHORITY | R K SAINI AND MINAL SEHGAL |
| 7. CONT.CAS (C) 1131/2005
IST 10 CASES | USHA KHURANA
Vs. NAVEEN CITY COOPERATIVE
G/H SO | A.S.BARARA, MANOJ KR. JHA,
MANISH GANDHI, DILIP
SINGH, KAJAL CHANDRA/SWATI
SINHA/PRERNA CHOPRA,
RAJAN SHARMA |
| 8. W.P. (C) 9463/2017
CM APPL. 38507/2017
IST 10 CASES | DEVENDER SINGH & ORS
Vs. UNION OF INDIA & ORS | RAJESH RAINA, SUKHBEER
KOUR, ROSHAN LAL GOEL |
| 9. W.P. (C) 1586/2001 | VIJAY GUPTA
VS. D.D.A | ANURAG KUMAR AGGARWAL |

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1. W.P. (C) 12510/2009	AIR FORCE EDUCATIONAL AND CULTURAL SOCIETY Vs. SH. RAMESH N. GANDHI	S K DUBEY
2. W.P. (C) 13346/2009	INDIAN COUNCIL FOR CHILD WELFARE AND ANR Vs. SH. VIJAY RAJ SINGH	NIKHIL NAYYAR, B.V. NIREN, SANJOY GHOSE
3. W.P. (C) 13490/2009	UNION OF INDIA Vs. MILAP CORARIA	PAVAN NARANG
4. W.P. (C) 13981/2009	SUNITA KAUSHIK Vs. SH. KANHIYA LAL	VIVEK KUMAR TANDON
5. W.P. (C) 440/2010 CRL.M.A. 2985/2010	MATHA MINERALS PVT LTD Vs. UOI AND ORS	J SAGAR ASSOCIATES, PRASHANT KUMAR, NARESH KAUSHIK, DAYAN KRISHNAN
6. W.P. (C) 1397/2010	UNION OF INDIA Vs. P. RAJA RAO	ATUL NANDA, R. SANTHAN
7. W.P. (C) 3697/2010 CRL.M.A. 5678/2011	MANOHAR SINGH Vs. NTPC	KRISHNAN & C. MOHAN RAO MANOHAR SINGH, BHARAT SANGAL
8. W.P. (C) 3980/2010----- CM APPL. 7933/2010 WITH W.P. (C) 3999/2010	VANDANA ENERGY & STEEL PVT. LTD. Vs. UNION OF INDIA & ORS	KIRTI MISHRA, PRAVEENA GAUTAM, NAVEEN KUMAR
9. W.P. (C) 3999/2010----- CM APPL. 7965/2010	VANDANA ENERGY AND STEEL PVT LTD Vs. UOI AND ORS	KIRTI MISHRA, NAVEEN KUMAR
10. W.P. (C) 4764/2010	THE INSTITUTE OF CHARTED ACCOUNTANTS OF INDIA Vs. MAHAMADASALAM KASAMBHAI KHATRI	RAKESH AGARWAL
11. W.P. (C) 6141/2010	UOI Vs. RC GUPTA	NEERAJ CHAUDHARI
12. W.P. (C) 7890/2010---	DIRECTORATE OF ENFORCEMENT Vs. C.S.KUPPURAJ & ANR.	RAJSHEKHAR RAO
13. W.P. (C) 9028/2011---	DIRECTOR OF ENFORCEMENT Vs. SUBHASH CHANDRA AGRAWAL	RAJSHEKHAR RAO, PRASHANT BHUSHAN
14. W.P. (C) 7999/2010----- WITH W.P. (C) 5961/2012 W.P. (C) 4810/2011 W.P. (C) 4506/2011 W.P. (C) 5323/2011 W.P. (C) 5465/2011 W.P. (C) 5813/2011 W.P. (C) 5334/2011---->[FOR 4.4.2025 IN ANMM]	ANITA J GURSAHANI & ANR. Vs. CHIEF GENERAL MANAGER (FIN)/CPIO & ORS	SUDARSHAN RAJAN, VIKAS PAHWA
15. W.P. (C) 4506/2011 CM APPL. 9165/2011 CM APPL. 1165/2012	CENTRAL BUREAU OF INVESTIGATION THROUGH ANIL PALTA DIG OF POLICE & CPIO, CBI Vs. KRISHNANAND TRIPATHI	NARENDER MANN, K. TRIPATHI, GIRIJA KRISHAN VERMA, RV SINHA
16. W.P. (C) 4810/2011 CM APPL. 18272/2012 WITH W.P. (C) 5813/2011	CENTRAL BUREAU OF INVESTIGATION Vs. P.C. SRIVASTAVA	NARENDER MAAN, RAVI SHANKAR, RS KUMAR, P C SRIVASTAVA, CAV, RV SINHA
17. W.P. (C) 5323/2011 WITH W.P. (C) 5813/2011 W.P. (C) 5465/2011	CENTRAL BUREAU OF INVESTIGATION Vs. KRISHNANAND TRIPATHI	NARENDRA MANN, GIRIJA KRISHAM VARMA, RV SINHA
18. W.P. (C) 5465/2011	CENTRAL BUREAU OF INVESTIGATION Vs. ANIL KUMAR DHYANI	NARENDER MAAN, RV SINHA
19. W.P. (C) 5813/2011	CENTRAL BUREAU OF INVESTIGATION Vs. P.C. SRIVASTAVA	NARENDER MANN, PC SRIVASTAVA, CAV, RV SINHA
20. W.P. (C) 5961/2012-----	CENTRAL BUREAU OF INVESTIGATION Vs. SHRI LSUBHASH CHANDRA	R.V. SINHA, PRASANTA VARMA

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21. W.P. (C) 1886/2011	AGGARWAL VINAY JAIDKA Vs. COL.O.P.RAMPAL	PETIONER IN PERSON
22. W.P. (C) 3780/2011	RAVINDER KUMAR MALIK Vs. DELHI POLICE THR. THE COMMISSIONER OF POLICE & ORS CPIO AND AIGP	PETIONER IN PERSON, RUCHI SINDHWANI, SATYAKAM
23. W.P. (C) 4760/2011 CM APPL. 9666/2011	Vs. DHARAMBIRKHATTAR	DAYAN KRISHNAN, PRASHANT SINGH
24. W.P. (C) 4909/2011	BSNL Vs. ANITA SHARMA	DINESH AGNANI
25. W.P. (C) 4911/2011 CM APPL. 9967/2011	MINISTRY OF RAILWAYS Vs. PR SAHARE	ASHWANI BHARDWAJ
26. W.P. (C) 6855/2011----- WITH W.P. (C) 7161/2011	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. DK BHAUMIK	LEENA TUTEJA
27. W.P. (C) 7161/2011-----	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. AMRIT PANDE	LEENA TUTEJA
28. W.P. (C) 7016/2011----- WITH W.P. (C) 1139/2012 W.P. (C) 4002/2014 W.P. (C) 4009/2014 W.P. (C) 6768/2013---->FOR 30.1.2025 IN ANMM W.P. (C) 10860/2016	RITA SEN Vs. GNCT AND ORS	PUNEET MITTAL, SHOBHA, PD GUPTA, KHAGESH B. JHA
29. W.P. (C) 1139/2012	MOUNT ST. MARY'S HIGH SCHOOL Vs. GOVT. OF NCT OF DELHI AND ANR	RAJIV KR. CHOUDHARY, SANGEETA SONDHI
30. W.P. (C) 2889/2012	INDIA INTERNATIONAL CENTRE Vs. AMRIT MEHTA AND ANR	PRATAP VENUGOPAL
31. W.P. (C) 4002/2014 CM APPL. 8049/2014	DIRECTORATE OF EDUCATION Vs. RAJWANTI AGGARWAL	VIVEK KUMAR TANDON, NARESH KAUSHIK, NAUSHAD AHMED KHAN
32. W.P. (C) 4009/2014 CM APPL. 8066/2014	DIRECTORATE OF EDUCATION Vs. RAJWANTI AGGARWAL	VIVEK KUMAR TANDON, NARESH KAUSHIK, NAUSHAD AHMED KHAN
33. W.P. (C) 10860/2016----- CM APPL. 42554/2016	CONSTITUTION CLUB OF INDIA Vs. SUBHASH CHANDRA AGRAWAL	SAIF MAHMOOD, PRANAV SACHDEVA
34. W.P. (C) 7340/2011	PUBLIC INFORMATION OFFICER Vs. P.D. GUPTA	RAJIV BANSAL, SONIA SHARMA, AK TIWARI
35. W.P. (C) 306/2012 CM APPL. 643/2012	NATIONAL BOARD OF EXAMINATIONS Vs. SAURABH YADAV	RAKESH GOSAIN
36. W.P. (C) 1628/2012 CM APPL. 8643/2016	RICHARD GABRIEL Vs. UOI & ANR	AMIR Z SINGH PASRICH, SHADAN FARASAT
37. W.P. (C) 2795/2012	TELECOM REGULATORY AUTHORITY OF INDIA Vs. VIRAJOO KUMAR	SAKET SIKRI, MANEESHA DHIR, ANKUR SOOD

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HON'BLE MR. JUSTICE AMIT MAHAJAN

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REGULAR MATTERS

1. CRL.REV.P. 11/2014	INDER RAJ GROVER Vs. STATE & ANR	SURAJ PRAKASH, KAMAL SHARMA
2. CRL.REV.P. 12/2014	ANJANI alias ANJALI KUMAR Vs. STATE OF NCT OF DELHI	AJAY KUMAR

09.04.2025

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REGULAR MATTER

CRL.REV.P. P.S.-FIR No. : (SUBHASH PLACE-313/1998)

3. CRL.REV.P. 25/2014 ANWAR HUSSAIN SUMEET VERMA (DHCLSC)
Vs. STATE
CRL.REV.P. P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-447/1998)
4. CRL.REV.P. 32/2014 MAMTA GYAN MITRA,AMARDEEP MAINI
Vs. THE STATE & ORS.
Other Case filed against same P.S.-FIR No. : (GANDHI NAGAR-264/2003)
CRL.M.C. 40/2005 filed by VIJAY KUMAR & ORS. (Disposed on : 17-07-2006)
CRL.M.C. 4385/2014 filed by MAMTA (D. of Hearing : 16-02-2023)
CRL.M.C. P.S.-FIR No. : (GANDHI NAGAR-264/2003)
5. CRL.REV.P. 38/2014 RAJESH KUMAR ARVIND KR.PATEL
Vs. STATE NCT OF DELHI
CRL.REV.P. P.S.-FIR No. : (HAZARAT NIZAMUDDIN-16/2011)
6. CRL.REV.P. 54/2014 MOHD. TARA NEERAJ BHARDWAJ (DHCLSC)
Vs. STATE
CRL.REV.P. P.S.-FIR No. : (ASHOK VIHAR-135/2009)
7. CRL.REV.P. 71/2014 HARI OM SHARMA TARUNVIR SINGH KHEHAR
Vs. STATE OF NCT OF DELHI
Other Case filed against same P.S.-FIR No. : (KAROL BAGH-426/1988)
CRL.REV.P. 555/2013 filed by M L KASHYUP (D. of Hearing : 24-01-2014)
CRL.REV.P. P.S.-FIR No. : (KAROL BAGH-426/1988)
8. CRL.REV.P. 82/2014 DALARUDDIN K N JHA
Vs. STATE NCT OF DELHI
CRL.REV.P. P.S.-FIR No. : (SUBZI MANDI-273/2009)
9. CRL.REV.P. 86/2014 MOOL CHAND alias SHYAM SUNDER BISWAJIT KUMAR PATRA (DHCLSC)
Vs. STATE
CRL.REV.P. P.S.-FIR No. : (DESHBANDHU GUPTA ROAD-151/2001)
10. CRL.REV.P. 88/2014 SATISH KUMAR RAJPAL SINGH,R P S BHATTI
Vs. THE STATE GOVT OF NCT OF DELHI
Other Case filed against same P.S.-FIR No. : (SEEMA PURI-170/2005)
CRL.REV.P. 207/2015 filed by MUNNI @ MUNIJA (Disposed on : 18-11-2015)
CRL.REV.P. P.S.-FIR No. : (SEEMA PURI-170/2005)

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REGULAR MATTERS

1. W.P. (C) 4194/2001 THE MANAGEMENT OF STC OF SIKRI & CO.,RAJEEV
INDIA AGGARWAL,RAJIV AGARWAL,M/S
Vs. P.O. & ANR. SIKRI AND CO.,TARKESHWAR
NATH,RAJIV AGARWAL

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REGULAR MATTER

2. W.P. (C) 3551/2002 CM APPL. 26257/2023	THE CENTAUR HOTEL Vs. GEETA BALA KOHLI & ANR.	M.V.KINI & CO., V.B.JOSHI, NEETICA SHARMA, S.K.SINGLA, N.A. SEBASTIAN, SEBASTIAN & CO, MV KINI LAW FIRM
3. W.P. (C) 1883/2003	MCD Vs. MANI & ANR.	PRGNAYA ROUTRY, SANJAY GHOSE
4. W.P. (C) 2827/2003	TIRATH RAM SHAH HOSPITAL, DELHI Vs. P.O., SHEELA MASSEY	D.N.VOHRA, SANJAY GHOSH, PRAGNYA, SANA SIDDIQUI
5. W.P. (C) 4232/2003 WITH W.P. (C) 1382/2007	DHARAM SINGH Vs. SURENDER PRATAP SINGH & ORS.	S.K.BHADURI, AYUSH YADAV
6. W.P. (C) 4703/2003 CM APPL. 8223/2003	D.T.C. Vs. PREM SINGH & ORS.	SAROJ BIDAWAT, D.N.VOHRA, MR.ANIL MITTAL, MANISHA TYAGI, VINAY SABHARWAL
7. W.P. (C) 5618/2003	SHAMBHOO PRASAD Vs. D.T.C. & ANR.	D.K.SHARMA, ATAUL HAQUE
8. W.P. (C) 6082/2003 WITH W.P. (C) 12798./2004	SHYAMO DEVI Vs. N.D.M.C. & ANR.	RAJVI AGARWAL & CO., SANDEEP AGGARWAL, P.C.SEN, KAVITA R, SANJAY GHOSE, PRAGNYA, RAJIV AGARWAL
9. W.P. (C) 8395/2003	M.C.D. Vs. MAHA SINGH	SAROJ BIDHAWAT, RAJIV AGGARWAL, MR.SANJAY GHOSE
10. W.P. (C) 9466/2003	S.K.KATARIA Vs. M/S RATHI ALLOYS & STEEL LTD.	ASHOK AGARWAL & CO., SHOBHA, ANUJ AGGARWAL, GAURAV SHARMA

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HON'BLE MR. JUSTICE AMIT SHARMA

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REGULAR MATTERS

1. CRL.A. 1/2011 WITH CRL.A. 1261/2010	VINOD SHARMA Vs. STATE AND ORS	BALDEV ATREYA
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Other Case filed against P.S.-FIR No. : (PASCHIM VIHAR EAST-579/2007)

BAIL APPLN. 1858/2007 filed by SUNIL GAMBHIR (Disposed on : 2007-09-10) and P.S.-FIR No. :
(PASCHIM VIHAR EAST-579/2007)

CRL.A. 1261/2010 filed by SUNIL GAMBHIR & ORS (D. of Hearing : 2018-02-09) and P.S.-FIR No. :
(PASCHIM VIHAR EAST-579/2007)

P.S.-FIR No. : (PASCHIM VIHAR EAST-579/2007)

2. CRL.A. 8/2011 CRL.M.A. 6660/2011 WITH CRL.A. 9/2011 CRL.A. 1468/2010	SANJAY VERMA Vs. STATE	ARVIND SAH
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Other Case filed against P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

CRL.A. 9/2011 filed by SANJEEV VERMA (D. of Hearing : 2013-01-22) and P.S.-FIR No. : (OKHLA
INDUSTRIAL AREA-23/2005)

CRL.A. 1468/2010 filed by GOPAL PRASAD VERMA (D. of Hearing : 2011-04-06) and P.S.-FIR No. :

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REGULAR MATTER

(OKHLA INDUSTRIAL AREA-23/2005)

P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

3. CRL.A. 9/2011

SANJEEV VERMA

ARVIND SAH

WITH CRL.A. 1468/2010

Vs. STATE

CRL.A. 8/2011

Other Case filed against P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

CRL.A. 8/2011 filed by SANJAY VERMA (D. of Hearing : 2013-01-22) and P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

CRL.A. 1468/2010 filed by GOPAL PRASAD VERMA (D. of Hearing : 2011-04-06) and P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

4. CRL.A. 29/2011

RAJESH

SAJAN K.SINGH

WITH CRL.A. 1382/2010

Vs. STATE (GOVT. OF NCT OF DELHI)

Other Case filed against P.S.-FIR No. : (DABRI-159/2003)

CRL.M.C. 1545/2003 filed by RAJESH (Disposed on : 2005-09-22) and P.S.-FIR No. : (DABRI-159/2003)

CRL.M.C. 1436/2003 filed by ARCHANA & ANR. (Disposed on : 2005-09-22) and P.S.-FIR No. : (DABRI-159/2003)

CRL.M.C. 2152/2004 filed by RAKESH @ S.L.KANAUJIA & ORS. (Disposed on : 2006-03-01) and P.S.-FIR No. : (DABRI-159/2003)

CRL.M.C. 70/2011 filed by RAKESH KANOJIA (Disposed on : 2011-03-29) and P.S.-FIR No. : (DABRI-159/2003)

CRL.A. filed by ARCHANA (D. of Filing : 2010-12-02 00:00:00) Diary No. : 178754/2010 and P.S.-FIR No. : (DABRI-159/2003)

CRL.A. 1382/2010 filed by ARCHANA (D. of Hearing : 2011-03-07) and P.S.-FIR No. : (DABRI-159/2003)

CRL.REV.P. 782/2010 filed by RAKESH KANOJIA (Disposed on : 2012-02-07) and P.S.-FIR No. : (DABRI-159/2003)

BAIL APPLN. 30/2011 filed by RAKESH KANOJIA (Disposed on : 2011-01-31) and P.S.-FIR No. : (DABRI-159/2003)

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5. CRL.A. 40/2011

DINESH KUMAR

S B DANDAPANI (DHCLSC)

Vs. STATE

Other Case filed against P.S.-FIR No. : (ANAND PARBAT-130/2008)

CRL.A. filed by DINESH KUMAR (D. of Filing : 2010-11-24 00:00:00) Diary No. : 174643/2010 and P.S.-FIR No. : (ANAND PARBAT-130/2008)

CRL.A. filed by DINESH KUMAR (D. of Filing : 2011-02-05 00:00:00) Diary No. : 19284/2011 and P.S.-FIR No. : (ANAND PARBAT-130/2008)

P.S.-FIR No. : (ANAND PARBAT-130/2008)

6. CRL.A. 44/2011

ANJU JAIN AND ORS

SUNIL K. MITTAL

Vs. THE STATE

Other Case filed against P.S.-FIR No. : (SULTAN PURI-1226/1996)

CRL.REV.P. 362/2011 filed by RATAN LAL JAIN (Disposed on : 2012-05-05) and P.S.-FIR No. : (SULTAN PURI-1226/1996)

P.S.-FIR No. : (SULTAN PURI-1226/1996)

7. CRL.A. 71/2011

LAL BAHADUR

JITIN SAHNI, JATIN SAHNI,

CRL.M.A. 20223/2014

Vs. BIJENDER alias NAWAL SINGH AND SAURAB JHAMB, SHAURABH JHAMB,

CRL.M.A. 28131/2018

ORS.

PRATEEK MEHTA, C S RATHOUR

WITH CRL.A. 41/2013

Other Case filed against P.S.-FIR No. : (I.P.ESTATE-150/2002)

CRL.A. 596/2011 filed by STATE (Disposed on : 2013-01-10) and P.S.-FIR No. : (I.P.ESTATE-150/2002)

P.S.-FIR No. : (I.P.ESTATE-150/2002)

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REGULAR MATTER

8 . CRL.A. 154/2011	STATE Vs. CHARAN DAS	M P SINGH, RAJNI GUPTA, NAVIN SHARMA, (DHCLSC)
9 . CRL.A. 155/2011	DIRECTORATE OF REVENUE INTELLIGENCE Vs. RAJINDER ANAND alias ANAND alia ANAND RAJ	NAVEEN MALHOTRA, SATISH AGGARWALA

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REGULAR MATTERS

1. CRL.A. 678/2003 CRL.M.A. 2575/2003 P.S.-FIR No. : (NAND NAGRI-379/2001)	CHETAN YADAV Vs. STATE OF DELHI	ROOPESH KR.SHARMA
2. CRL.A. 686/2003----- CRL.M.A. 2596/2003 Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999) CRL.A. 695/2003 filed by AJAY (D. of Hearing : 12-JAN-04) CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04) CRL.A. 758/2003 filed by SURESH (D. of Hearing : 12-JAN-04) P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)	AMARJEET alias CHUNNU Vs. STATE	SK KAPOOR, R.L.BHAGAT AND ASSOCIATES
3. CRL.A. 691/2003----- Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999) CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10) CRL.A. 695/2003 filed by AJAY (D. of Hearing : 12-JAN-04) CRL.A. 758/2003 filed by SURESH (D. of Hearing : 12-JAN-04) P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)	SANJAY Vs. STATE	R.L.BHAGAT
4. CRL.A. 695/2003 CRL.M.A. 2647/2003 Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999) CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10) CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04) CRL.A. 758/2003 filed by SURESH (D. of Hearing : 12-JAN-04) P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)	AJAY Vs. STATE	R.L.BHAGAT
5 . CRL.A. 758/2003 CRL.M.A. 2901/2003 Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999) CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10) CRL.A. 695/2003 filed by AJAY (D. of Hearing : 12-JAN-04) CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04) P.S.-FIR NO. : (KOTLA MUBARAKPUR-362/1999)	SURESH Vs. STATE	R.L.BHAGAT
6. CRL.A. 768/2003----- WITH CRL.A. 160/2004	ABDUL SALAM alias BHURA Vs. STATE (GOVT. OF NCT)	KUNWAR & CO., SUNIL KAPOOR

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REGULAR MATTER

CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-638/1998)

7. CRL.A. 160/2004 | SHIBU RAZA KUNWAR & CO.,KA ALI,SUNIL K
CRL.M.A. 1849/2004 | Vs. STATE GOVT. OF N.C.T. OF KAPOOR
WITH CRL.A. 276/2004 | DELHI

Other Case filed against same P.S.-FIR No. : (MALVIYA NAGAR-635/1998)

CRL.A. 276/2004 filed by TAHIR (D. of Hearing : 06-11-2012)

CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-635/1998)

8. CRL.A. 276/2004-----| TAHIR KUNWAR & CO.,MR.SUNIL K.
WITH CRL.A. 768/2003 Vs. STATE KAPOOR,MR.SUMEET VERMA/JAIL
2,MS.RAKHI NIGAM/JAIL
2,MS.RAKHI NIGAM

Other Case filed against same P.S.-FIR No. : (MALVIYA NAGAR-635/1998)

CRL.A. 160/2004 filed by SHIBU RAZA (D. of Hearing : 18-02-2025)

CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-635/1998)

9. CRL.A. 811/2003 AJAY alias SHANTU PRADEEP CHOUDHARY,SUNIL
Vs. STATE (NCT OF DELHI) KAPOOR,ARVIND KR. GUPTA
CRL.A. P.S.-FIR No. : (ASHOK VIHAR-202/2002)

10 CRL.A. 812/2003 PRABHU DAYAL VIKAS SHARMA,ROOPESH,SHARMA
Vs. THE STATE
CRL.A. P.S.-FIR No. : (GOKULPURI-281/2000)

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REGULAR MATTERS

1. CM(M) 391/2012 CM APPL. 6047/2012	ROSHAN LAL (DECEASED) THR LRS Vs. HARI SINGH (DECEASED) THR LRS AND ANR	PREETI GUPTA
2. CM(M) 532/2012 CM APPL. 8085/2012	BAL KISHAN MISHRA DECD THR LRS Vs. MEWA LAL YADAV & ANR	PS YADAV,IZHAR AHMED
3. CM(M) 206/2013	BASIRUDDIN DECEASED THR LRS Vs. MOHD. YUNUS	MANU NAYAR & CO.,S K SHARMA & CO,S K SHARMA
4. CM(M) 170/2015	KASHMIRI LAL Vs. DAYA NAND DAGAR	DIRECTED BY HONBLE COURT
5. CM(M) 773/2015 CM APPL. 16244/2015 CM APPL. 16245/2015	KALIMUDDIN (NOW DECEASED) THR HIS LRS Vs. MOHD MUJEEB (NOW	RAMA SHANKER & ASSOCIATES

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REGULAR MATTER

WITH RSA 303/2015	DECEASED) THR HIS LEGAL HEIRS	
6. CM(M) 1157/2015	NIZAMUDDIN Vs. SUSHILA GAUTAM	MOHD YUSUF & PARITOSH,H S GAUTAM
7. CM(M) 7/2017	NAFEESA BEGUM & ORS Vs. MOHD IBRAHIM & ORS	SUBHASH KUMAR SHARMA
8. CM(M) 101/2019----- CM APPL. 3115/2019 WITH CM(M) 890/2019	MANMEET SINGH PRUTHI & ANR Vs. RAJIV TANDON	GURMEET S NARULA
9. CM(M) 890/2019----- WITH CM(M) 101/2019	RAJIV TANDON Vs. MANMEET SINGH PRUTHI & ANR	KAPIL KHER

COURT NO. 16

HON'BLE MR. JUSTICE DHARMESH SHARMA

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REGULAR MATTERS

RFA 270/2016----FOR 30.7.2025,, RFA 363/2016-----FOR 2.4.2025
RFA 43/2016-----FOR 9.7.2025,RFA 82/2016-----FOR14.7.2025,RFA 122/2016-----FOR 22.7.2025,RFA 125/2016-----
FOR 23.7.2025 RFA 281/2016-----FOR 25.7.2025,1A. RFA 73/2016-----FOR 25.4.2025 IN ADVANCE LSIT1. RFA
107/2016-----FOR 14.7.2025,2. RFA 150/2016-----FOR 28.7.2025

REGULAR MATTERS

1. FAO 64/2003	SIEL LTD. Vs. EMPLOYEES STATE INSURANCE CORP.	S.K.JAIN,MP RAJU,R.R.SAHAY,NAVNEET MISHRA,DM SHARMA,NK KANTAWALA,INDER JIT SINGH,ANURADHA DUTT
2. FAO 280/2006 CM APPL. 47012/2017	SUNIL KUMAR KHATTAR Vs. BHARAT BHUSHAN SRIVASTAVA & OR	C.J.GUPTA,MR O.P.VERMA
3. FAO 51/2007----- WITH FAO 144/2007	ADHEER KUMAR SHARMA Vs. B.L.B.LTD. & ANR.	RANA RANJIT SINGH
4. FAO 144/2007-----	GOVIND PRASAD RAI Vs. B.L.B. LTD & ANR	RANA RANJIT SINGH,NAVEEN BHARDWAJ,RAJAT JOSEPH
5 FAO 248/2007 CM APPL. 8886/2007	FRANKFINNA AVIATION SERVICES P.LTD. Vs. EDITOR PUNJAB KESARI & ORS.	AJIT NAIR,ARUN KATHPALIA,MEENAKSHI MIDHA

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REGULAR MATTER

6	FAO 95/2008	ANURADHA Vs. THE STATE NCT OF DELHI & ORS	S.NANDAKUMAR,AMIT DUBEY,HARI PARKASH,ARVIND KUMAR GUPTA
7	FAO 107/2008	BADAMI & ORS Vs. UOI	N.K.GUPTA,KUMAR RAJESH SINGH,RAJESHWAR SINGH,ANJU BHUSHAN GUPTA MR.MANISH GARG
8	FAO 157/2008	SURAJ MAL Vs. GOVT. OF N.C.T. OF DELHI	MR.PRADEEP GAUR,AMIT KR. PANDEY,OP MANNIE,ANSHUMAN BAL
9	FAO 171/2008	NANTIONAL INSUANCE CO.LTD. Vs. BHAWANA GUPTA & ORS.	MR.H.S.SHARMA,PRAVEEN GAUTAM,RAJEEV SAXENA
10.	FAO 195/2008	EAST INDIA PAPER PRODUCTS NOW KNOWN AS CHOWDHURY PACKERS P.LTD. Vs. UOI	MR.H.S.SHARMA,PRAVEEN GAUTAM,RAJEEV SAXENA

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200	RFA 84/2016----- WITH RFA 351/2016 	M/S ICON CONTROL PVT LTD Vs. M/S ENEXCO TEKNOLOGIES (INDIA) LTD	PARVINDER CHAUHAN,MUKESH BHARDWAJ,NISHANT PRATEEK,PANKAJ MEHTA,RAJESH RANJAN DUBEY
201	RFA 351/2016----- CM APPL. 16608/2017 WITH RFA 84/2016	M/S ENEXCO TEKNOLOGIES (INDIA) LIMITED Vs. M/S ICON CONTROLS PVT LTD	UMESH GULATI,PANKAJ MEHTA & SHWETA SONI,PANKAJ MEHTA,PARVINDER CHAUHAN,RAJESH RANJAN DUBEY

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REGULAR MATTERS

1.	CRL.A. 5/2013	SUMITRA alias BUMPAL Vs. STATE	CHETAN LOKKUR (DHCLSC),SS BHATIA
	CRL.A. P.S.-FIR No. : (NARCOTIC CELL, KAMLA MARKET-3/2009)		
2.	CRL.A. 6/2013 CRL.M.A. 33988/2019 WITH CRL.A. 350/2013	SANJAY alias NIZAM Vs. STATE	CHETAN LOKUR (DHCLSC),CHETAN LOKUR

Other Case filed against same P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-230/2009)
CRL.A. filed by SANJAY @ NIZAM (D. of Filing : 23-11-2012) Diary No. : 187721/
CRL.A. 350/2013 filed by SALIM (D. of Hearing : 26-01-2030)
CRL.A. 518/2013 filed by SUBHASH @ KALLU (D. of Hearing : 28-02-2020)
CRL.A. P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-230/2009)

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REGULAR MATTER

3. CRL.A. 50/2013 SUDHIR R.K. SHARMA
Vs. BSES YAMUNA POWER LTD &
NR
4. CRL.A. 51/2013 RAVINDER & ORS. SUNIL TIWARI, NARENDER KUMAR
WITH CRL.A. 933/2013 Vs. STATE NCT OF DELHI

Other Case filed against same P.S.-FIR No. : (GULABI BAGH-49/2010)
CRL.A. 933/2013 filed by PRAVEEN KUMAR (D. of Hearing : 29-04-2022)
CRL.A. P.S.-FIR No. : (GULABI BAGH-49/2010)

5. CRL.A. 85/2013 RAMESH YADAV RAMA SHANKER, NEETU BAGRI
Vs. STATE

CRL.A. P.S.-FIR No. : (SHALIMAR BAGH-242/2012)

6. CRL.A. 92/2013 JASWANT SINGH Alias BILLOO & ORS. SANJAY SHARMA
Vs. STATE OF DELHI

Other Case filed against same P.S.-FIR No. : (MANGOLPURI-617/2005)
CRL.REV.P. 451/2011 filed by JASWANT SINGH @ BILLOO & ORS (Disposed on : 05-03-2012)
CRL.A. P.S.-FIR No. : (MANGOLPURI-617/2005)

7. CRL.A. 98/2013 ARVIND KUMAR SHARMA S.B. SINGH
Vs. C B I

Other Case filed against same P.S.-FIR No. : (CBI-1-E-2001)
CRL.A. 57/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 60/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 28-05-2013)
CRL.A. 59/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 18-02-2022)
CRL.A. 62/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 16/2013 filed by ASHOK KUMAR (D. of Hearing : 30-05-2019)
CRL.A. 78/2013 filed by RAKESH MODGIL (D. of Hearing : 30-05-2019)
CRL.A. 58/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 61/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 30-11-2021)
CRL.A. 48/2013 filed by PRAMOD KUMAR GUPTA (D. of Hearing : 30-05-2019)
CRL.A. 71/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 1442/2012 filed by DEEPAK JAIN (D. of Hearing : 14-08-2014)
CRL.A. 110/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 30-05-2019)
CRL.A. 96/2013 filed by AJAY SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 1456/2012 filed by VIJAY DAYAL (D. of Hearing : 14-08-2014)
CRL.A. 1455/2012 filed by ANIL MAHESHWARI (Disposed on : 28-05-2013)
CRL.A. 70/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 97/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 80/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 99/2013 filed by ARVIND KUMAR SHARMA (Disposed on : 28-05-2013)
CRL.A. 100/2013 filed by KUNWAR VIJAY JUNEJA (Disposed on : 28-05-2013)
CRL.A. 81/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 146/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 30-05-2019)
CRL.A. 147/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 26-01-2030)
CRL.A. 101/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 06-12-2024)
CRL.A. 95/2013 filed by KUNWAR VIJAY JUNEJA (D. of Hearing : 30-05-2019)
CRL.A. 145/2013 filed by VINOD KUMAR BHUTANI (Disposed on : 28-05-2013)
CRL.A. P.S.-FIR No. : (CBI-1-E-2001)

8. CRL.A. 101/2013 DEVENDER KUMAR GARG VIKAS GUPTA
Vs. CBI

Other Case filed against same P.S.-FIR No. : (CBI-1-E-2001)
CRL.A. 57/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 60/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 28-05-2013)
CRL.A. 59/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 18-02-2022)
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 CRL.A. 95/2013 filed by KUNWAR VIJAY JUNEJA (D. of Hearing : 30-05-2019)
 CRL.A. 145/2013 filed by VINOD KUMAR BHUTANI (Disposed on : 28-05-2013)
 CRL.A. P.S.-FIR No. : (CBI-1-E-2001)

9. CRL.A. 104/2013 A K SINHA AJIT NAIR, RUPESH KUMAR
 Vs. HARISH KUMAR alias MASTER

COURT NO.27

HON'BLE MR. JUSTICE RAVINDER DUDEJA

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

REGULAR MATTERS [CASES RELATED TO THE COAL BLOCKS]

1. CRL.A. 576/2023 DEVENDRA DARDA MUKUL MALIK
 CRL.M. (BAIL) 1049/2023 Vs. CENTRAL BUREAU OF
 INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010)
 W.P.(CRL) 298/2014 filed by ANAND JAYASWAL (Disposed on : 12-03-2014)
 CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024)
 CRL.A. 648/2023 filed by H C GUPTA (D. of Hearing : 23-08-2024)
 CRL.A. 646/2023 filed by KS KROPHA (D. of Hearing : 23-08-2024)
 CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024)
 CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024)
 CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0010)

2. CRL.A. 646/2023 KS KROPHA RAHUL TYAGI
 WITH CRL.A. 648/2023 Vs. CENTRAL BUREAU OF
 INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010)
 W.P.(CRL) 298/2014 filed by ANAND JAYASWAL (Disposed on : 12-03-2014)
 CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024)
 CRL.A. 648/2023 filed by H C GUPTA (D. of Hearing : 23-08-2024)
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 CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024)
 CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024)
 CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0010)

3. CRL.A. 648/2023 H C GUPTA RAHUL TYAGI
 Vs. CENTRAL BUREAU OF
 INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010)

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REGULAR MATTER

W.P.(CRL) 298/2014 filed by ANAND JAYASWAL (Disposed on : 12-03-2014)
CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024)
CRL.A. 576/2023 filed by DEVENDRA DARDA (D. of Hearing : 23-08-2024)
CRL.A. 646/2023 filed by KS KROPHA (D. of Hearing : 23-08-2024)
CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024)
CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024)
CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0010)

4. CRL.A. 667/2023 KC SAMRIA RAHUL TYAGI
WITH CRL.A. 648/2023 Vs. CENTRAL BUREAU OF
INVESTIGATION

CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0019)

REGULAR MATTERS

5 . CRL.A. 181/2009-----| MOHD. IRFAN ASHIESH KUMAR, G.P. THAREJA
WITH CRL.A. 197/2009 | Vs. CBI

6 . CRL.A. 197/2009-----| ASGAR ALI ASHISH KUMAR, MR.ARVIND
Vs. C.B.I. KR.PATEL

7 CRL.A. 288/2009 AJAY alias DAINAL alias DAINI LOVEKESH SAWHNEY, S.K. PANDEY
Vs. STATE
P.S.-FIR No. : (SHAKARPUR-861/2007)

8 CRL.A. 544/2009 RAJESH M P SINGH, VIRENDER PARTAP
Vs. THE STATE SINGH (DHCLSC)
P.S.-FIR No. : (SHALIMAR BAGH-344/2005)

9 . CRL.A. 664/2009 PREM KHANNA R.K.SINHA,R.S.PRASAD,
CRL.M.A. 10579/2009 Vs. UOI & ANR. BALAJ SUBRAMANIAN &
SIDDHARTH NATH

10. CRL.A. 754/2009 PARMEET SINGH SANDHU S.SATYANARAYAN,RISHAB
Vs. B.S.E.S.RAJDHANI POWER RAJ JAIN,M.S.VINAIK
LTD.

11. CRL.A. 784/2009 SHIVA TEXYARN LTD. TRIDEEP PAIS,ABINASH
Vs. ASHOK KRIPLANI KUMAR MISHRA

12. CRL.A. 824/2009 SURENDER SINGH MUKESH KALIA,M.P.
Vs. STATE SINGH,ANKUR SHARMA,
SUNITA KAPIL,VNC
P.S.-FIR No. : (S.P. BADLI-337/2007)

13. CRL.A. 842/2009 PAPPU MANIKA TRIPATHY (DHCLSC)
Vs. STATE (GNCT) OF DELHI
Other Case filed against same P.S.-FIR No. : (AMBEDKAR NAGAR-424/2006)
BAIL APPLN. 1003/2007 filed by PAPPU (Disposed on : 09-MAY-07)
BAIL APPLN. 2243/2008 filed by PAPPU (Disposed on : 11-FEB-09)
P.S.-FIR No. : (AMBEDKAR NAGAR-424/2006)

14. CRL.A. 850/2009 MUNNE KHAN VIKAS ARORA,O.P.
Vs. STATE N.C.T. OF DELHI SAXENA,AJAY RAI
Other Case filed against same P.S.-FIR No. : (LODHI COLONY-114/2002)
CRL.M.C. 1666/2002 filed by MUNNAY KHAN (Disposed on : 31-JUL-02)

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REGULAR MATTER

W.P.(CRL) 691/2002 filed by NAGINA & ORS. (Disposed on : 26-JUN-02)
CRL.M.C. 3247/2002 filed by MUNNAY KHAN (Disposed on : 01-NOV-02)
CRL.REV.P. 119/2004 filed by MUNNE KHAN (Disposed on : 25-FEB-04)
P.S.-FIR No. : (LODHI COLONY-114/2002)

HIGH COURT OF DELHI

REGISTRAR (LISTING)

08.04.2025
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